

reception. It is not possible to indicate the time frame by when the entire population of the State will get TV service.

#### **Accident of a Private Air Taxi in Bombay**

2937. SHRI SHRAVAN KUMAR PATEL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether passengers of a private air taxi, belonging to Continental Aviation Private Limited, had a miraculous escape at Santa Cruz airport on June 17, 1992;

(b) if so, the details thereof and the causes of the accident of the aircraft; and

(c) the preventive steps proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). A Continental Aviation F-27 aircraft VT-ERZ, while operating on Bombay-Gao route on 17.6.92, landed back at Bombay airport due to port engine failure.

(c) The aircraft and its systems are subjected to various checks prescribed in the approved maintenance schedules/manuals, snags rectified and components replaced wherever necessary. The work so carried out is inspected and certified by an appropriately licensed AME and the aircraft is released for flight after obtaining clearance from the DGCA.

#### **Construction of Hotels in Beaches**

2938. SHRI GURUDAS KAMAT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of beaches that have been given for hotel construction;

(b) whether a number of hotels have been constructed on the beaches in the recent past; and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Construction of hotels in the coastal areas is regulated by the Ministry of Environment and Forest Notification dated 20.2.91 on Coastal Regulation Zones. These regulations stipulate the distance from the

High Tide Line within which no construction of hotels would be permitted. All approved hotels are required to fulfil this condition.

#### **Waiting List for Telephone Connection in Lakshadweep**

+2939. SHRI P.M. SAYEED: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons in waiting list for telephone connections at Lakshadweep, island-wise; and

(b) the time by which these persons are likely to get the telephone connections?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) The waiting list for telephone connections as on 30.6.92 Island-wise is as follows:

Agathi - 29, Amini - 82, Androth - 8, Chetlat - 29, Kadamath - 85, Kalpeni - 61, Kavarathy - 34, Kiltan - 53, Minicoy - 77.

(b) About 150 telephones are proposed to be provided during the year 1992-93. The remaining telephone connections are expected to be released in subsequent years in line with the objective of the 8th five year plan (1992-97) to provide telephone connections practically on demand in rural and tribal areas.

#### **Purchase Order of Power Equipments**

2940. SHRI BASUDEB ACHARIA: Will the Minister of POWER be pleased to the reply given to Unstarred Question No. 4056 on March 23, 1992 regarding the purchase order of power equipments and state:

(a) whether the requisite information has since been collected;

(b) if so, when the information is likely to be laid on the table of the House; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) and (c). A copy of the information being sent to the Ministry of Parliamentary Affairs for being laid on the Table of the House in fulfilment of the Assurance is annexed here with as Statement.